

(c) whether Cultural Complex for Union Territory is proposed to be constructed where all the Academies are suitably accommodated?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Govt. of N.C.T. of Delhi have informed that the office of the Punjabi academy is presently situated in Community Centre, Sadar Thana Road. Although, this is a congested locality but the surroundings are not unhygienic.

(b) and (c) Delhi Govt. have further informed that presently there is not plant to accommodate all academies at one place. However, they keep on acquiring more accommodation for various offices required from time to time. Such an exercise may be helpful for allotting alternative accommodation to any of the academies experiencing difficulty.

कम्प्यूटर शिक्षा के प्रति जागरुकता कार्यक्रम

360. चौधरी हरमोहन सिंह यादव : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार विभिन्न राज्यों के विद्यालयों में “कम्प्यूटर शिक्षा के प्रति जागरुकता” कार्यक्रम का कार्यान्वयन कर रही है।

(ख) यदि हां, तो उक्त कार्यक्रम के अन्तर्गत बिहार में अब तक कितने विद्यालयों को शामिल किया गया है, और

(ग) इस कार्यक्रम से कुल कितने विद्यार्थियों को लाभ पहुंचा है?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : (क) जी, हां।

(ख) और (ग) बिहार में “स्कूलों में कम्प्यूटर साक्षरता और अध्ययन “(क्लास योजना) की संशोधन-पूर्व योजना के अंतर्गत 123 स्कूल शामिल किए गए हैं। इससे लाभांविता छात्रों की कुल संख्या के बारे में आकड़ा इस विभाग में नहीं रखा जाता है।

Scheme of Apprenticeship training for vocational students

361. SHRI RAJNATH SINGH:
PROF. RAM KAPSE:

Will the Minister of HUMAN RESOURCE

DEVELOPMENT be pleased to state:

(a) whether Government have received a proposal from the Government of Maharashtra to transfer the scheme of apprenticeship training for vocational students at +2 level from Board of Apprenticeship Training to State Government;

(b) if so, the present status of the proposal;

(c) the reasons for pendency of the proposal; and

(d) when a decision on this proposal will be taken?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) to (d) In pursuance of the recommendation of 27th meeting of Central Apprenticeship Council (CAC) held on 17.12.1996, a working Group has been constituted to suggest changes in the Apprentices Act, 1961 and rules framed thereunder in the light of new economic policy in respect of graduate engineer, technician and technical (vocational) apprentices. The Working Group constituted is looking into the various aspects of the scheme in respect of graduate engineer, technician and technician (vocational) apprentices as per the terms of reference and guidelines suggested to the Working Group.

Misappropriation of World Bank Aid in Bihar

362. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the recently detected scam of misappropriation of the World Bank aid, running into crores of rupees, meant for the Integrated Child Development Scheme for children and pregnant women living below the poverty line in Bihar;

(b) if so, whether Government have inquired into the matter to know the factual position;

(c) if so, the details thereof; and

(d) what is the reaction of Government with regard thereto?

THE MINISTER OF HUMAN RESOURCE